

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 316

IA-3363/2022, IA-4439/2023,

In

(IB)-342(ND)/17

IN THE MATTER OF:

M/s. Navrana Advanced Nano Products Petitioner/Applicant
Developments International

.... Respondent

Order under Section 10 of the Insolvency and Bankruptcy Code, 2016

Order delivered on 12.07.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Respondent :

ORDER

Due to paucity of time, the matter is adjourned to **09.08.2024.**

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(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Malik